

Industrial Toxicological Research Centre

3640. SHRI SURESH CHANDEL: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Industrial Toxicological Research Centre, Lucknow has developed a chemical coated paper strip to trace out adulteration in mustard oil;

(b) if so, whether the Government propose to provide these strips to the concerned department; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) to (c) Yes, Sir. A chemically coated paper strip test, termed as 'CD-Strip' has been developed by Industrial Toxicological Research Centre. This test permit the detection of artificially added synthetic colour 'Butter Yellow' if any in mustard oil. The technology of this test has been transferred to M/s Nilofe, Lucknow for commercial manufacture.

Publication of Rules and Manuals

3641. SHRI TEJVEER SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of codes, manuals, rules and regulations in his ministry and its subordinate departments amended and published by the Ministry;

(b) the number out of these available only in English and in bilingual form;

(c) the language in which the latest edition was published; and

(d) the time by which the bilingual publication of those documents are likely to be brought out?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH

KUMAR GANGWAR): (a) to (d) This Ministry has published 13 Rules and 2 Control Orders. All are bilingual except two Rules viz., The Petroleum and Natural Gas Rules 1959 and Petroleum and Minerals Pipelines (Acquisition of Right of User in Land) Rules 1962. These two Rules have been published in English only. Efforts are under way to review and update these rules to be published bilingually thereafter.

[English]

Arrest of Khalistani Terrorists

3642. SHRI MOHAN RAWALE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether few months back border Police has arrested two Khalistani terrorists and seized 30 Kg. of RDX from their possession;

(b) if so, the number of insurgent outfits operating in and outside the country for the cause of separate Khalistan; and

(c) the steps taken/proposed to be taken by the Government to check their activities?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) According to available information, 3 terrorists including two ex-hardcore terrorists were arrested in July, 1998 in district Batala, Punjab, and arms and ammunitions including 25 Kg. RDX were recovered from them.

(b) Half a dozen terrorist organisations who have their top leaders based mostly in Pakistan and some other countries are actively trying to revive terrorism in the State of Punjab. Pakistan ISI is putting severe pressure on Pakistan based top ranking Punjab terrorists to carry out terrorist strikes in Northern India.

(c) Several measures have been initiated to detect and neutralise the mischief potential of elements attempting revival of terrorism. These measures include (i) action against residual terrorists, their active sympathisers and harbourers (ii) identification of active

smugglers and couriers assisting Punjab militants in their trans-border operations and initiating action against them (iii) prompt exchange of information regarding militant designs with the concerned States/agencies (iv) coordinating operations against various bands of criminals assisting Punjab militants (v) gearing up of intelligence gathering channels (vi) identification of potential targets and providing them need based security (vii) special drives to locate old dumps of weapons and absconding terrorists etc.

Licence for Import of Edible Oil

3643. SHRI T. GOVINDAN: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

(a) whether the Government have issued licence to import Edible Oil after reducing its duty; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) No, Sir.

(b) Does not arise.

[*Translation*]

Information of Tour

3644. SHRI RAMSHETH THAKUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the elected members of Parliament are given the prior information of the tour of President, Vice President, Prime Minister and Cabinet Ministers where meeting is to be held;

(b) if so, the details thereof;

(c) the person responsible for not complying with the orders; and

(d) the action taken against the erring officers?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) The President's Secretariat sends a copy of the tour programme of the Hon'ble President of

India to the Members of Parliament representing the region being visited. In the case of tours undertaken by the Vice-President, the practice has been that the our programme is intimated to the Members of the Rajya Sabha of the State being visited. Intimation in this regard is also given to the concerned Members of the Lok Sabha whose constituencies the Vice-President intends to visit. The Prime Minister's Office informs the State Governments of the tours undertaken by the Prime Minister, and the State Governments, in turn, inform all concerned about the tours. Instructions exist that, as far as possible, the Ministers may give prior intimation of their tour programmes to the Members of Parliament of the area which they intend to visit so as to ensure that the Members of Parliament have no grievance in this regard.

Employment in Foreign Countries

3645. SHRI RAVI PRAKASH VERMA: Will the Minister of LABOUR be pleased to state:

(a) the total number of companies which were given licences particularly in Union Territory of Delhi for providing employment in foreign countries during the last three years, year-wise;

(b) whether the companies are working as per the direction of the Government;

(c) whether the Government have received complaints against some companies for irregularities and violation of law;

(d) if so, the details of complaints received against each company during the said period; and

(e) the action taken by the Government against them?

THE MINISTER OF LABOUR (DR. SATYA NARAYAN JATIYA): (a) The number of Registration Certificates issued during the last three years was as under:

1995	1996	1997	Total
225 (32)	108 (14)	112 (24)	445 (70)

Figures in brackets indicate the number of Registration certificates issued in Delhi/New Delhi.